

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD.

Original Application No.359 of 2003.

Allahabad this the 22nd day of April 2003.

Hon'ble Mr.Justice R.R.K. Trivedi, V.C.

Tara Singh
aged about 33 years
Son of late Sri Kishori Lal
Resident of 1128, Gondu Compound,
Sipri Bazar, Jhansi.

.....Applicant.

(By Advocate : Sri R.K. Nigam)

Versus.

1. Union of India
through General Manager,
Central Railway,
Mumbai CST.
2. Divisional Railway Manager,
Central Railway
Jhansi.

.....Respondents.

(By Advocate : Sri K.P. Singh)

O_R_D_E_R

By this O.A., filed under section 19 of Administrative Tribunals Act 1985, the applicant has prayed for a direction to respondents to consider the appointment of the applicant for compassionate ground against group 'D' post.

2. The aforesaid claim is based on the ground that the father of the applicant late Sri Kishori Lal was working as Pointsman at Gwalior of Jhansi Division under respondent No.2 and died in harness on 11.01.1972 at Railway Hospital. This O.A., has been filed on 31.03.03, thus more than 31 years have ~~been~~ passed. The Compassionate appointment is given to provide immediate help to the family which is rendered without earning hand on account of sudden death. In the present



case the death took place on 11.01.1972, the claim has been raised in the year 2003. The application is hopelessly time barred. The applicant is not entitled for any relief. O. A. is rejected.

Vice-Chairman.

Manish/-